

ITEM NO.73

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1013/2023

KALLU KORI

Appellant(s)

VERSUS

AJEET SINGH & ANR.

Respondent(s)

Date : 01-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arvind Gupta, AOR
Mrs. Suman Sharma, Adv.
Mr. Arun Kumar Tiwari, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await for service report in respect of respondent Nos. 1 and
2. Await original records from the High Court and Trial Court.
Issue reminder for both.

List again on 17.07.2023.

H. SHASHIDHARA SHETTY
Registrar